

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121
New IA-125/2021 New IA-5705/2020 IA-2615/2020 IA-4640/2020 IA-4581/2020 IA-3923/2020
IN
IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

....OPERATIONAL CREDITOR

Vs.

M/s. Vas Data Services Pvt. Ltd.

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 14.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI L.N GUPTA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.01.2021.


(Madhu Narula)
Court Officer